

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service SIDDHARTHA SANKAR SARKER 2. Cadre ILS
to which the officer belongs

3. Present post held : Additional Government Advocate 4. Present Pay ₹ 58930

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether by purchase, lease*, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8
219/1, N.C. Barerjee Rd. Baidyabati P.S. Srimambur Dist. Hooghly	Two storied facade Bldg. of 1449.8 sq ft Super built area, Holiday NO. 121/A/ 467 (219/1, N.C. Barerjee Rd. Baidyabati)	Purchased at Rs 14,00,000/- (House 2 Land) in 2007	₹ 10,00,000 (approx)	Jointly in the name of myself and Mrs. Swapna Sarker, my wife	By purchase, Registration NO. 22.9.2007 from Sri Arun Kanti Bhattacharjee Retired Control Govt. officer in DRI	NIL	Loan from SBI - ₹ 900,000 GPF with chawal - ₹ 4,90,000 Retd Govt Savings

Signature :

Name :

Designation :

Date :

Siddhartha Sankar Sarker
ADDITIONAL GOVT. ADVOCATE
15.06.2011

Note : Please read the notes overleaf before filling up the Form.